

**REPORTS OF THE COMMITTEE  
ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS**

**SECOND LOK SABHA**

Eighty Seventh Report



**LOK SABHA SECRETARIAT  
NEW DELHI**

**1961**

*Price 0.20 nP.*

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## EIGHTY-SEVENTH REPORT

(Second Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Eighty-seventh Report.

2. The Committee met on the 21st August, 1961 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 25th August, 1961.

3. The Members whose resolutions had been included in the List of Business for the 25th August, 1961 had been invited to present their views on the resolutions before the Committee. Shri Indrajit Gupta attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Control of Newspaper Industry.	1½ hours.
(2) Resolution regarding Fixation of price of jute.	2 hours.
(3) Resolution regarding Contributory Health Service Scheme.	2 hours.
(4) Resolution regarding Salaries of Foreign Experts.	2 hours.
✓(5) Resolution regarding Price Commission.	1½ hours.
(6) Resolution regarding Fishing Port.	1½ hours.

NEW DELHI;

August 22, 1961

Sravana 31, 1883 (Saka)

HUKAM SINGH.